## THE HIGH COURT AT CALCUTTA APPELLATE SIDE

## **Notification**

The National Academy of Human Resource Development (NAHRD), New Delhi, a resource institute of Ministry of Women & Child Development, Government of India is going to organize different workshop(s) during the period from January to June, 2020 as per scheduled given in their e-mail dated 02.01.2020 against payment of Participation Fees with GST (copy enclosed).

Willingness of eligible Judicial Officers is invited for placing the same before the Hon'ble Court for consideration of nomination, which must reach the office of the undersigned at least 3 weeks before commencement of the relevant workshop.

For further details the website of NAHRD <u>www.nahrd.in</u> may be visited.

Sd/-

Registrar (Vigilance),
High Court, Appellate Side,
Calcutta

Dated, the 21st day of January, 2020

## rediffmail

Mailbox of rghc\_cal

## Subject: Upcoming Workshops by NAHRD (January to June 2020)

From: National Academy of Human Resource Development (NAHRD) < mail@nahrd.in > on Thu, 02 Jan 2020 11:43:58

To: rghc cal@rediffmail.com

Respected Sir/ Madam,

New Year Greetings from NAHRD!!

National Academy of Human Resource Development (NAHRD) was established to deliver competencyenhancing learning to officials of Central Govt., State Govt., Public Sector Undertakings, Autonomous Bodies, Banks, Insurance Companies, etc.

NAHRD is resource institute of Ministry of Women & Child Development, Government of India for organizing workshops on Prevention of Sexual Harassment of Women at Workplace. NAHRD is also Knowledge Management Partner Institution (KMPI) of Consultancy Development Centre, an autonomous institution under DSIR, Ministry of Electronics & Information Technology, Government of

We have organized a large number of workshops in the past, which have been very well attended and appreciated by officials of various organizations/ bodies such as Ministry of Road Transport & Highways, Ministry of Agriculture, Ministry of Commerce & Industry, SEBI, Indian Army, Indian Navy, Indian Air Force, LIC of India, GIC of India, Reserve Bank of India, Border Security Force, State Bank of India, Punjab National Bank, Bank of Baroda, Engineers India Ltd., Bharat Dynamics Ltd., Food Safety & Standards Authority of India, NHPC, NABARD, Indian Oil, NTPC, DAVP, IITs, IIMs, NITs, NIFTs, ONGC, Delhi Police, Coal India, DG Shipping, HUDCO, DFCCIL, TRAI, High Court of Patna, University of Delhi and many more.

Various areas of our expertise are Reservation in Services, Right to Information, Administrative Vigilance, Conduct Rules, Prevention of Sexual Harassment at Workplace, Pay Fixation Rules, Disciplinary Rules and Procedures, Stress Management, NPA Management, Corporate Social Responsibility, etc.

We are organizing following workshops for the benefit of officers working in public sector:

- Workshop on NPA Management & Recovery Measures from 13.01.2020 to 15.01.2020 at Gurgaon,
- Workshop on Public Procurement with E- Procurement from 27.01.2020 to 29.01.2020 at Pondicherry,
- Workshop on Public Private Partnership (PPP) from 27.01.2020 to 29.01.2020 at Pondicherry,
- Workshop on Information Technology Tools for PAs, Secretaries, Stenographers from 27.01.2020 to 29.01.2020 at Pondicherry,
- Workshop on Prevention of Sexual Harassment of Women at Workplace from 30.01.2020 to 01.02.2020 at Pondicherry,
  - Workshop on Companies Act from 30.01.2020 to 01.02.2020 at Pondicherry,
  - Workshop on Insolvency & Bankruptcy Code (IBC) from 30.01.2020 to 01.02.2020 at Pondicherry,
  - Workshop on Right to Information from 17.02.2020 to 20.02.2020 at Kathmandu (Nepal),
  - Workshop on Administrative Vigilance with Disciplinary Rules from 17.02.2020 to 20.02.2020 at Kathmandu (Nepal),
  - Workshop on Goods & Services Tax (GST) from 02.03.2020 to 04.03.2020 at Udaipur (Rajasthan),
  - Workshop on Corporate Social Responsibility (CSR) from 02.03.2020 to 04.03.2020 at Udaipur (Rajasthan),
  - Workshop on Official Language (Rajbhasha) from 11.05.2020 to 13.05.2020 at Mussoorie (Uttarakhand),
  - Workshop on Income Tax from 11.05.2020 to 13.05.2020 at Mussoorie (Uttarakhand),
  - Workshop on Companies Act from 14.05.2020 to 16.05.2020 at Mussoorie (Uttarakhand),
  - Workshop on Insolvency & Bankruptcy Code (IBC) from 14.05.2020 to 16.05.2020 at Mussoorie (Uttarakhand),
  - Workshop on Pay Fixation Rules, MACP & NPS from 25.05.2020 to 27.05.2020 at New Delhi,
  - Workshop on Public Procurement with E- Procurement from 25.05.2020 to 27.05.2020 at New

- Vorkshop on Right to Information Act from 01.06.2020 to 03.06.2020 at Lonavala (Maharashtra),
- Workshop on Prevention of Sexual Harassment of Women at Workplace from 01.06.2020 to 03.06.2020 at Lonavala (Maharashtra),
- Workshop on Work Life Balance & Leadership Development from 01.06.2020 to 03.06.2020 at
- Workshop on HR Establishment Rules from 04.06.2020 to 06.06.2020 at Lonavala (Maharashtra),
- Workshop on Disciplinary Rules & Procedures from 04.06.2020 to 06.06.2020 at Lonavala
- Workshop on Handling of Court Cases from 04.06.2020 to 06.06.2020 at Lonavala (Maharashtra),
- Workshop on Digital Transformation of Organizations & E- Governance from 16.06.2020 to 18.06.2020 at Ooty (Tamil Nadu),
- Workshop on Goods & Services Tax (GST) from 16.06.2020 to 18.06.2020 at Ooty (Tamil Nadu),
- Workshop on Labour Laws, Statutory Compliance & Court Cases from 18.06.2020 to 20.06.2020
- Workshop on Handling of Arbitration Proceedings from 18.06.2020 to 20.06.2020 at Ooty (Tamil Nadu).

Kindly refer the link provided below for further details about the workshop:

http://www.nahrd.in/upcoming-workshops

You are requested to kindly nominate officers from your organization for the workshops mentioned above at the earliest and draw maximum benefit from the opportunity.

Thanks & Regards

NAHRD

A-304, GF, Defence Colony.

New Delhi- 110024

011-41678044-45

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